

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Fourth Session—Second Lok Sabha

Nineteenth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

May, 1958

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

NINETEENTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Nineteenth Report.

2. The Committee met on the 7th April, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th April, 1958.

3. The Members whose Resolutions had been included in the List of Business for the 11th April, 1958 and the representatives of the Ministries concerned had been invited to present their views on these Resolutions before the Committee. Dr. Deorao Yashwantrao Gohokar and Sarvashri Braj Raj Singh and Raghuraj Sahai and the representatives of the Ministries of Education and Scientific Research, Health and Transport and Communications and Department of Parliamentary Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the Resolutions in the List of Business for the 11th April, 1958, recommend the following time-table:—

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| (1) Resolution regarding Imposition of restriction on persons who had held the office of Governor. | Out of the total time of 1 hour allotted to this resolution, 16 minutes were taken up on the 28th March, 1958. The balance of 44 minutes would be available on the 11th April, 1958. |
| (2) Resolution regarding Reorientation of the system of examinations. | 2½ hours |
| (3) Resolution regarding Session of Lok Sabha at Bangalore or Hyderabad. | 1½ hours. |
| (4) Resolution regarding free and compulsory education of children. | 2 hours. |
| (5) Resolution regarding Establishment of Medical Colleges for Indian Systems of Medicine. | 2 hours. |
| ✓ (6) Resolution regarding Pensions to ex-members of Parliament. | 2½ hours. ✓ |
| (7) Resolution regarding Construction of an Auxiliary Port for Calcutta. | 1½ hours. |

NEW DELHI;

The 26th March, 1958.

HUKAM SINGH.